

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.09/Chd/Hry/2018

In the matter of:

M/s Teelock Associates
India Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies,
NCT of Delhi & Haryana.

...Respondent

Present: Mr. Ashish Singh and Mr. Deenkar, Advocates and
Mr. K.K. Singh, Practising Company Secretary for the petitioner.

Learned counsel for the petitioner seeks some more time for filing the documents. List the matter on 12.03.2018. The compliance be made at least a week before the date fixed.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

February 02, 2018
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